

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 41(ND)2017
C. A. NO.



CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2017**

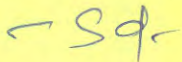
NAME OF THE COMPANY: M/s. Ankit Gupta & Ors. V/s. MRG Promoters Pvt. Ltd. & Ors.
SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	SANSKAR AGARWAL	ADV.	FOR PETITIONERS	
2.	Divya Cough for Ajay Verma	Adv.	For Respondents	


ORDER

Further time is sought by the respondents to file the reply. The same be filed before the next date of hearing with an advance copy to the opposite counsel.

To come up on 4th May 2017. Interim orders to continue.



[S.K. MOHAPATRA]
MEMBER [T]



[INA MALHOTRA]
MEMBER [J]